

सार्वजनिक वितरण के लिए मध्य प्रदेश को  
पुराने गेहूँ की सप्लाई

\*12. श्री एन० के० राजवलकर : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश खालियर में स्थित भारतीय खाद्य निगम के गोदामों से सार्वजनिक वितरण के लिए पुराने गेहूँ की कितनी मात्रा सप्लाई की जा रही है;

(ख) क्या यह सच है कि सार्वजनिक वितरण के लिए सप्लाई किया जाने वाला गेहूँ मानव द्वारा उपभोग किए जाने लायक नहीं है; और

(ग) क्या सूखाग्रस्त क्षेत्रों में आरम्भ किए गए कार्यक्रमों और "काम के लिए अनाज कार्यक्रम" के लिए भी इसी किस्म का गेहूँ दिया गया है ?

कृषि तथा ग्रामीण पुनर्निर्माण मंत्री (श्री बीरेन्द्र सिंह राव) : (क) सार्वजनिक वितरण के लिए 5302 मीटरी टन गेहूँ दिया गया था जो कि लगभग 1-2 वर्ष पुराना था। यह स्टॉक अच्छी हालत में था और सरकार द्वारा निर्धारित किस्म सम्बन्धी निर्दिष्टियों के अनुरूप था।

(ख) जी नहीं।

(ग) सूखे से प्रभावित क्षेत्रों में शुरू किए गए कार्यक्रमों अथवा "काम के बदले अनाज कार्यक्रम" के लिए केवल मानव उपभोग के लायक गेहूँ ही दिया गया था।

शिक्षा नीति में मूल परिवर्तन

\*13. श्री राम विलास पासवान : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार शिक्षा नीति में मूल परिवर्तन करने का है; और

(ख) क्या सरकार का विचार रोजगारोन्मुख शिक्षा पद्धति लागू करने का है ?

शिक्षा तथा स्वास्थ्य और समाज कल्याण मंत्री (श्री बी० शंकरानन्द) : (क) और (ख) जो राष्ट्रीय नीति प्रारूप सभा पटल पर पहले रखा जा चुका है उसका पुनरीक्षण करने का सरकार का इरादा है। तथापि यह सावधानी पूर्वक सोच विचार करने और समुचित परामर्शों के बाद किया जाएगा।

Misuse of Housing Funds

\*14. SHRI K. LAKKAPPA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government propose to appoint an Enquiry Commission

against the Caretaker Government about misuse of funds allotted for housing in various States; and

(b) if so, what are the steps going to be taken to probe into the matter?

THE MINISTER OF WORKS AND HOUSING AND PETROLEUM AND CHEMICALS (SHRI P. C. SETHI): (a) No such misuse has come to Government's notice and the question of appointing an Enquiry Commission does not, therefore, arise.

(b) Does not arise.

Sex Education for School and College Adolescents

\*15. SHRI G. M. BANATWALLA: Will the Minister of EDUCATION be pleased to state:

(a) whether it is proposed to impart sex education to school and college adolescents to check the growth rate of population and to enable adolescents to understand the complications of life; and

(b) if so, the details thereof?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) and (b). There is no proposal to impart sex education as such to school and college adolescents. However, concepts of population education have been included in the school curriculum developed by the National Council of Educational Research and Training.

Separate P&T Circle for Himachal Pradesh

\*16. PROF. NARAIN CHAND PARASHAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have agre-

ed to the creation of a separate P&T circle for Himachal Pradesh;

(b) if so, the action taken by Government in this regard;

(c) whether the State Government has offered to provide the necessary accommodation at (i) Simla, (ii) any other place in Himachal Pradesh for the circle office;

(d) if so, the nature and contents of the offer alongwith the date on which it was made; and

(e) the action taken by Government on the offer?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND COMMUNI-  
CATIONS (SHRI BHISHMA  
NARAIN SINGH): (a) Yes, Sir.  
The proposal for the creation of  
separate P&T Circle for Himachal  
Pradesh has been agreed in principle.

(b) to (e). The Government of Himachal Pradesh was requested for provision of suitable accommodation at Simla for the formation of separate P&T Circles for Himachal Pradesh. The State Government could not provide accommodation at Simla but offered to provide accommodation at Joginder Nagar in the month of October, 1978. The offer of the State Government was not accepted as it was considered necessary to locate the P&T Circles at the headquarters of the State Government at Simla with a view to maintaining effective liaison with the State Government.

#### Taking over of M/s. Kosan Gas Company

1. SHRI PIUS TIRKEY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that the

Kosan Gas Company has been taken over by Government of India;

(b) if so, whether the two subsidiary firms viz. Delhi Gas Company and Natural Gas Company, have also been taken over along with the Kosan Gas Company; if so, the terms and conditions of services of the employees of these two subsidiary firms;

(c) whether their pay-scales, gratuity etc., will be at par with those of Hindustan Petroleum, if so, the details thereof; and

(d) if not, what will be their pay scales etc. and the reasons for disparity if any?

THE MINISTER OF WORKS AND HOUSING AND PETROLEUM AND CHEMICALS (SHRI P. C. SETHI):

(a) Yes, Sir.

(b) No, Sir. These two companies were operating earlier as retailing agents of Kosan Gas Company and they are now operating as retailing agents of Hindustan Petroleum Corporation Limited.

(c) and (d). In view of the fact that these two companies have not been taken over by the Government or Hindustan Petroleum Corporation (HPCL), the question of the pay scales, gratuity etc., of the employees of these two companies being at par with those of HPCL does not arise.

#### Allocation and Execution of Rural Reconstruction Schemes

2. SHRI GIRIDHAR GOMANGO: Will the Minister of RURAL RECONSTRUCTION be pleased to state:

(a) the role of his Ministry at Centre and in States for allocation, planning, coordination and execution of rural reconstruction schemes;

(b) the names of departments attached to his Ministry;